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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ ITA 216/2020

HYATT INTERNATIONAL SOUTHWEST ASIA LTD

..... Petitioner

Through: Mr. S. Ganesh, Sr. Adv. with

Mr. U.A. Rana, Mr. Himanshu

Mehta, Advs.

versus

ADDITIONAL DIRECTOR OF INCOME TAX.....

Respondent

Through: Mr. Sanjay Kumar, Ms Easha,

Ms. Hemlata Rawat, Advs.

2

+ ITA 217/2020

HYATT INTERNATIONAL SOUTHWEST ASIA LTD

..... Petitioner

Through: Mr. S. Ganesh, Sr. Adv. with

Mr. U.A. Rana, Mr. Himanshu

Mehta, Advs.

versus

DEPUTY COMMISSIONER OF INCOME TAX.....

Respondent

Through: Mr. Sanjay Kumar, Ms Easha,

Ms. Hemlata Rawat, Advs.

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+ ITA 218/2020

HYATT INTERNATIONAL SOUTHWEST ASIA LTD

..... Petitioner

Through: Mr. S. Ganesh, Sr. Adv. with

Mr. U.A. Rana, Mr. Himanshu

Mehta, Advs.

versus

ASSISTANT DIRECTOR OF INCOME TAX.....

Respondent

Through: Mr. Sanjay Kumar, Ms Easha,

Ms. Hemlata Rawat, Advs.

4

+ ITA 219/2020





HYATT INTERNATIONAL SOUTHWEST ASIA LTD

..... Petitioner

Through: Mr. S. Ganesh, Sr. Adv. with

Mr. U.A. Rana, Mr. Himanshu

Mehta, Advs.

versus

ADDITIONAL DIRECTOR OF INCOME TAX.....

Respondent

Through: Mr. Sanjay Kumar, Ms Easha,

Ms. Hemlata Rawat, Advs.

5

+ ITA 140/2021

HYATT INTERNATIONAL SOUTHWEST ASIA LTD

..... Petitioner

Through: Mr. S. Ganesh, Sr. Adv. with

Mr. U.A. Rana, Mr. Himanshu

Mehta, Advs.

versus

DEPUTY COMMISSIONER OF INCOME TAX.....

Respondent

Through: Mr. Sanjay Kumar, Ms Easha,

Ms. Hemlata Rawat, Advs.

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+ ITA 36/2022

HYATT INTERNATIONAL SOUTHWEST ASIA LTD

..... Petitioner

Through: Mr. S. Ganesh, Sr. Adv. with

Mr. U.A. Rana, Mr. Himanshu

Mehta, Advs.

versus

ASSISTANT COMMISSIONER OF INCOME TAX.....

Respondent

Through: Mr. Sanjay Kumar, Ms Easha,

Ms. Hemlata Rawat, Advs.

7

+ <u>ITA 201/2023</u>

HYATT INTERNATIONAL SOUTHWEST ASIA LTD

..... Petitioner





Through: Mr. S. Ganesh, Sr. Adv. with

Mr. U.A. Rana, Mr. Himanshu

Mehta, Advs.

versus

ACIT(INTERNATIONAL TAXATION)-2(1)(1), NEW

DELHIRespondent

Through: Mr. Sanjay Kumar, Ms Easha,

Ms. Hemlata Rawat, Advs.

8

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ITA 215/2023

HYATT INTERNATIONAL SOUTHWEST ASIA LTD

..... Petitioner

Through: Mr. S. Ganesh, Sr. Adv. with

Mr. U.A. Rana, Mr. Himanshu

Mehta, Advs.

versus

ACIT(INTERNATIONAL TAXATION)-2(1)(1), NEW

DELHIRespondent

Through: Mr. Sanjay Kumar, Ms Easha,

Ms. Hemlata Rawat, Advs.

CORAM:

HON'BLE MR. JUSTICE YASHWANT VARMA HON'BLE MR. JUSTICE SANJEEV NARULA

HON'BLE MR. JUSTICE PURUSHAINDRA KUMAR

KAURAV

ORDER 14.02.2024

Due to paucity of time, the Hon'ble Bench could not assemble today.

List again on 22.04.2024.

By Order

Court Master

FEBRUARY 14, 2024/RW